

power and therefore its military potential in Pakistan-occupied Kashmir.

(b) It is one of the many violations of the Security Council resolution of January 17, 1948 and the UNCIP resolution of August 13, 1948 which Pakistan has committed during the last 11 years and to which the attention of the Security Council has been drawn from time to time.

Third Five Year Plan

2424. { Shri Ram Krishan Gupta:
Shri Bangshi Thakur:

Will the Minister of Planning be pleased to state:

(a) whether instructions have been issued to State Governments for asking Panchayats, Blocks and District Advisory Committees to give suggestions in regard to the draft of the Third Five Year Plan;

(b) whether the State Governments have asked them to give suggestions; and

(c) if so, the names of such States?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) to (c). The subject is under consideration. Preliminary discussions with the representatives of State Governments were held towards the end of July during the Annual Conference on Community Development.

Industrial Development

2425. Shri Ram Krishan Gupta: Will the Minister of Commerce and Industry be pleased to state:

(a) whether Dr. A. Nagaraja Rao, who left on a tour of Europe for discussions on projects for the manufacture of heavy machinery, drugs and medicines has returned home;

(b) if so, the names of the countries visited;

(c) the nature of discussions held (country-wise); and

(d) the result of these discussions?

The Minister of Industry (Shri Matubhai Shah): (a) to (d). Dr. A. Nagaraja Rao who visited the U.K., West Germany, Czechoslovakia, the U.S.S.R. and Hungary during February-March 1959, has returned. The purpose of his tour abroad was to progress the action already initiated with reference to heavy machine building plant, coal mining machinery and Optical Glass Plant and Drugs Projects in the U.S.S.R.; basic organic chemicals and intermediate projects in the West Germany; Plate and Vessel and Heavy Structural Shops in the U.K.; Foundry/Forge Project in Czechoslovakia and Fertiliser Plant in Hungary.

On the basis of these discussions, further work/negotiations in respect of all the above mentioned projects are in progress with the respective foreign collaborators.

Assistance to Displaced Persons

2426. Shri Ram Krishan Gupta: Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) the assistance given by the Central Government to State Governments for grants and loans to displaced persons so far (State-wise); and

(b) details of the assistance to be given during 1959-60, (State-wise)?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) State-wise details of assistance given upto 1958-59 are not readily available and the collection thereof will involve considerable time and labour which, it is felt, will not be commensurate with the results likely to be achieved. Figures of grants and loans given upto 1958-59 are contained in the Annual Report of this Ministry for the year 1958-59, (Page 68 Table No. 2) copies of which have been made available to the members of Parliament.